

about the omission of names of electors from the electoral rolls relating to Bangalore city, have been referred to the Chief Electoral Officer, Karnataka for being looked into.

Companies Black-listed for Malpractices

4485. SHRI SAMAR GUHA : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) names of the companies black-listed on charge of malpractice or violation of legal provisions during the years 1975-77; and

(b) the general nature of charges against them?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) : (a) and (b). There is no provision in the Companies Act, 1956 for black-listing a company on a charge of malpractice or violation of legal provisions. But the companies can be prosecuted for violation of legal provisions. This is being done wherever warranted.

Diesel Locomotive Works in Varanasi

4486. SHRI SAUGATA ROY : Will the Minister of RAILWAYS be pleased to state :

(a) whether the production programme of Diesel Locomotive Works in Varanasi is going to be seriously affected due to non supply of electrical equipment from BHEL ; and

(b) if so, the remedial steps being taken by DLW to keep up its production?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHBO NARAIN) : (a) Yes.

(c) Import of balance electrical equipment is being processed. Meanwhile, in order to utilise the existing capacity, D.L.W. is manufacturing diesel power-packs, maintenance spares, super structures, underframes for locomotives etc. for supply to the Railways as spares. This will ensure full utilisation of existing capacity.

Price of Essential Drugs

4487. DR. SUBRAMANIAM SWAMY: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state :

(a) level of essential drugs' prices now as compared with the level in March, 1977 and March, 1975; and

(b) whether Government are satisfied that multinational drug companies are not profiteering by manipulating essential drug prices in India?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA) : (c) The wholesale price index of drugs and medicines (with 1970-71 : 100 as the base) as in March, 1975, March, 1977 and February, 1978 (provisional) is as follows:-

Month	Wholesale price Index
March 1975	115.0
March 1977	135.2
February 1978 (provisional)	137.7

(b) The prices of drugs are statutorily controlled under the provisions of the Drug (Prices Control) Order, 1970. Prior approval of the Government is necessary for revision in prices once fixed/approved by Government as also for fixation of prices of new packs/new formulations. The statutory control applies uniformly to all sectors of the drug industry, including the foreign drug companies.

Cases pending before Judicial Commissioner of Goa

4488. SHRI AMRUT KASAR : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the number of cases pending before the Court of the Judicial Commissioner of Goa, Daman and Diu and since when ;

(b) how many of these cases are election petitions pending before the Court for more than six months and

(c) what action is being taken for quick disposal of these cases ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) : (a) According to the information furnished by the Judicial Commissioner's Court, the number of cases pending as on 28-2-1977 is 1400. Out of these cases, 749 have been pending for less than a year, 250 for one to two years, 174 for two to three years and 227 for over three years.

(b) one.

(c) The post of Additional Judicial Commissioner, which had remained vacant since May, 1970, has been filled up in September, 1977.